

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

102. I.A. 797/2023
IN
C.P.(IB) -839(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: Central Bank of India Limited

Vs.

Iskrupa Mall Management Company Private Limited.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ld. Counsel appearing for the Petitioner, Mr. Abdullah Bharmal i/b. India Law LLP is present.

Ld. Counsel appearing for the Respondent is present but did not sign the attendance sheet.

At the joint request of the parties, list this matter on **10.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)